

Project among the successor States. The Central Government accordingly passed an order on 24-8-1976 allocating 3.5 MAF of the waters to Haryana. Punjab has represented against this order and has filed a suit in the Supreme Court questioning its validity. Haryana has also filed a suit in the Supreme Court for implementation of the order of March, 1976.

Super Thermal Power Stations in the Country

44. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the number of Super Thermal Power Stations under construction in the country; and

(b) their stage?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) and (b). The large sized Thermal power projects located at the pit heads under execution by the National Thermal Corporation are the following:

Name of the Project	Installed capacity as approved	Ultimate capacity
(i) Singrauli . . .	2000 MW	2000 MW
(ii) Korba . . .	1100 MW	2100 MW
(iii) Ramagundam . . .	1100 MW	2100 MW
(iv) Farakka . . .	600 MW	1000/ 1100 MW

The status of construction of the projects is given below:

Singrauli Super Thermal Power Project:

Most infrastructural works including site levelling have been completed. All major civil works including those

for the cooling water system and the merry-go-round system for coal transportation system are under construction. Fabrication and erection of main power house structures and civil works associated with other contracts are in progress. The contract for supply and erection of turbine generator and boiler for the 200 MW units was awarded to M/s. Bharat Heavy Electricals Limited. Boiler erection work was commenced in November, 1978. Work on the construction of permanent residential quarters and other township facilities is progressing. The first 200 MW unit is programmed for commissioning during 1981-82.

Korba Super Thermal Power Project:

Site levelling work has been completed. Piling, foundations, steel structural fabrication and erection have been taken up. Infrastructural development activities like the construction of roads, office accommodation, storage sheds, temporary residential accommodation, construction power and water supply are progressing. Temporary Railway siding was commissioned. Project engineering activities are in progress. The contract for supply and erection of turbine generator and boiler and associated equipment for the 200 MW units was awarded to M/s. Bharat Heavy Electrical Limited. The first 200 MW unit is scheduled for commissioning in 1982-83.

Ramagundam Super Thermal Power Project:

The major portion of the land for the main plant and temporary township areas has been acquired. Detailed survey and soil investigation were completed in the main plant and township area. Infrastructural development work is in progress. Site levelling and grading has been taken up. Bids for the main plant and equipment have been obtained. The first 200 MW unit is scheduled for commissioning in 1983-84.

Farakka Super Thermal Power Project:

The first 600 MW phase of the project was approved by the Government during March, 1979. Possession of a major portion of the land in the plant areas has been taken over. A nucleus site organisation has been established and action initiated for providing infrastructural facilities. Basic engineering studies have been undertaken and procurement action initiated. The first 200 MW unit would be commissioned within 48 months after placement of contract for the main plant and equipment for the project.

A.I.R. Correspondents in District Centres

45. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing:

(a) whether there are A.I.R. correspondents in all District centres; and

(b) if not, the Districts in whose headquarters there are no A.I.R. correspondents?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) No Sir.

(b) The list of districts in whose headquarters there are no A.I.R. Correspondents is given in the statement enclosed.

Statement

List of Districts' whose Headquarters have No. AIR Correspondents.

S.No.	State	S. No.	Name of District	Remarks
1	2	3	4	5
1	Andhra Pradesh	1.	Adilabad	
		2.	Anantapur	
		3.	Khamman	
		4.	Mahbubnagar	
		5.	Medak	
		6.	Nalgonda	
		7.	Prakasam	
		8.	Warangal	
		9.	West Godavari	
		10.	K. V. Ranga Reddy	
2	Bihar	11.	Saharsa	Post vacant
		12.	Santhal Pargana	Do.
		13.	Bhojpur	Do.
		14.	Giridih	Do.
3	Gujarat	15.	Amrali	
		16.	Bhavnagar	
		17.	Gandhinagar	
		18.	Jamanagar	
		19.	Khedā	
		20.	Mahesana	
		21.	Panchmahals	
		22.	Sabar Kantha	
		23.	Surendranagar	
		24.	Valsad.	
4	Haryana	25.	Faridabad	
5	Himachal Pradesh	26.	Bilaspur	Post vacant
		27.	Kinnaur	
		28.	Lahaul Spiti.	